

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/5691/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 26th September, 2018.

Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/8162/2018, dated 25.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 25.09.2018, has been granted / ~~rejected~~.

Yours faithfully,


26/9/2018
Deputy Registrar (Admn.-I),

